

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

12/441/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
18.04.2018**

**NAME OF THE COMPANY: Sh. Keshav Prasad Dixit &Anr.**

**SECTION OF THE COMPANIES ACT: 441**

**S.NO. NAME DESIGNATION RE(PRESENTATION) SIGNATURE**

For the Petitioner: Mr. Manoj Kumar Garg and Mr. Siddhartha Patra,  
Advocates.

For the Respondent: Mr. Manish Raj, Company Prosecutor, ROC

**ORDER**

Reserved for Orders.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**